

### Targets for Employment generation and Investment in SEZs

3693. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the targets fixed for employment generation and investment in Special Economic Zones (SEZs) during the last three years;
- (b) to what extent the targets have been achieved; and
- (c) the targets fixed for the current year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) In Order to impart stability to Special Economic Zones (SEZs) regime and to achieve / generation of greater economic activity and employment through the establishment of SEZs, Special Economic Zones Act, 2005 had been enacted in June, 2005 supported by SEZs Rules, 2006. The main objectives of the SEZs Act are:-

- (i) generation of additional economic activity;
- (ii) promotion of exports of goods and services;
- (iii) promotion of investment from domestic and foreign sources;
- (iv) creation of employment opportunities;
- (v) development of infrastructure facilities.

Employment generated and Investment made in Special Economic Zones during the last three years is as under: (₹ in crore)

Financial Year(s)	Employment* (Persons)	Investment*
2011-2012	8,44,916	2,01,875
2012-2013	10,74,904	2,36,717
2013-2014	12,83,309	2,96,663

\* Calculated on cumulative basis.

### Obligations under Scheduled Rollout of TFA

3694. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India is under compulsion to accept the scheduled rollout of Trade Facilitation Agreement (TFA) while it is finalized by July 31; and
- (b) if so, the details thereof and how it will affect the country's action on food security?